

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.05.2022 (THURSDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 497 of 2021	Gupta Exim (India) Pvt. Ltd. Vs. Knitcraft Apparels International Pvt. Ltd.	Harsh Garg	Keshri Kumar
2.	Comp. App. (AT) (Ins) No. 772 of 2021 & I.A. No. 144 of 2022	Asit Kumar Jana Vs. Shanivi Construction Pvt. Ltd. & Anr.	Manisha Chaudhary	Sameer Rastogi Sabhya Jain-R1
3.	Comp. App. (AT) (Ins) No. 166 of 2022	Subhash Chandra Goyal Sole Proprietor of Goyal Enterprises Vs. K B Ispat Private Ltd.	Vivek H. Shah	Anushree Kapadia
4.	Contempt Case (AT) No. 05 of 2021 in Comp. App. (AT) No. 247 of 2018	Akula Nagalaxmi Vs. Shantanu Ghosla & Anr.	Narender Singh Yadav	Rounak Dhillon Aditya Marwah

For Hearing

5.	Comp. App. (AT) (Ins) No. 1209 of 2019	Oyster Steel and Iron Pvt Ltd. Vs. Laxmi Foils Pvt. Ltd.	A.K. Valli.	Krishnendu Datta
6.	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	Sunil Kumar Gupta-R1 Vikram Kumar-R3 Swapnil Gupta-R6 Anand-R7 to R9 Niharika Sharma-R2, R4, R5, R7 & R9
7.	Comp. App. (AT) (Ins) No. 830 of 2020	Manorama Shandilya (Through legal representative Mr. Shantanu Shandilya) & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd. & Ors.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal-R3, R4 & R5 Aashish Gupta-RP

8.	Comp. App. (AT) (Ins) No. 729 of 2021 (With Defects)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	Abhishek Anand Viren Sharma Rakesh Kr. Gupta-RP
9.	Comp. App. (AT) (Ins) No. 849 of 2021	SICOM Ltd. & Anr. Vs. Kitply Industries Ltd. & Ors.	Stuti Sharma	Sanjay Bhatt Karan Kohli-R1
10.	Comp. App (AT) No. 302-315 of 2019	Jaiprakash Associates Ltd. Vs. Neena Somani & Ors.	Ruchira Gupta	B.S. Bagga-R6 to R11 R.S. Singh-R22 Nitin Chauhan
11.	Comp. App. (AT) No. 64 of 2020	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Shikhilsuri-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6
12.	Competition App. (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI & Ors. With	Sajith P. Warriar	Abhishek Yadav
13.	Competition App. (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M & Ors. With	Amit Gupta	Abhishek Yadav
14.	Competition App. (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI & Ors. With	Sajith P. Warriar	Abhishek Yadav
15.	Competition App. (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI & Ors.	Sajith P. Warriar	Abhishek Yadav
16.	Competition App (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian- R1 Neha Mishra (R2 - R5)

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By order of Hon'ble Chairperson
-sd/-
Registrar